

Electricity Connections in North Delhi

3002. SHRI RAMESH CHAND TOMAR: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the time limit prescribed for giving domestic electricity connections to the consumers after depositing the required charges with the DESU;

(b) the number of applications received during the last six months and the number disposed of by the Lawrence Road office of DESU so far; and

(c) the time likely to be taken for disposing of all the pending cases?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c). Two weeks' time has been prescribed by DESU for giving a new domestic electric connection after completion of the requisite commercial formalities by the applicant. Out of 2253 such applications received at the Lawrence Road office (now called as Keshav Puram District), from 1.2.1991 to 31.7.1991; 2144 applications were disposed off and connections energised during the above period. The remaining 109 applications are also in the process of disposal within the stipulated period subject to the completion of requisite commercial formalities by the applicants.

[*Translation*]

Tourist Spot in Uttar Pradesh

3003. SHRI RAM BADAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the names of the tourist spots in Uttar Pradesh which have been brought on the international tourism map; and

(b) the details of arrangements made to increase tourism facility and for develop-

ment of these places during the current plant period?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) and (b). Uttar Pradesh has a profusion of tourist spots which are on the international tourism circuit, such as Agra, Mathura, Varanasi, Allahabad, Corbett National Park, Badrinath, Kedarnath, Fatehpur Sikri, etc. The development of tourist spots is primarily the responsibility of the State Governments. However, the Central Government extends financial assistance to State Governments on proposals to develop tourism infrastructure based on merits and inter se priority as well as availability of funds. The Ministry of Tourism sanctioned 36 projects for an amount of Rs. 397.87 lakhs during 1990-91 to augment tourist facilities in Uttar Pradesh. Nine schemes have been listed for extending financial assistance of nearly Rs. 224.00 lakhs during 1991-92 to the State Government.

[*English*]

Records of Railway Lands

3004. SHRI VISHWANATH SHARMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether records of the railway lands are not maintained properly and adequate measures are not taken for its protection;

(b) whether the Comptroller and Auditor General of India in its report has pointed out that a large area of railway land is under encroachment for many years;

(c) if so, the details thereof; and

(d) the reaction of the Government thereon and the measures taken or proposed to be taken to regain the land by evicting the encroachers?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Records of railway land are